

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3227

ANSWERED ON:30.11.2010

HUMAN RIGHTS VIOLATION DURING COMMONWEALTH GAMES

Balram Shri P.;Shetkar Shri Suresh Kumar;Siricilla Shri Rajaiah

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether civil groups protested against the human rights violation during the Commonwealth Games related projects;
- (b) if so, the details thereof and action taken so far; and
- (c) the present status thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) & (b) Yes, Madam. The protests related to improper living conditions; payment of less wages; non adherence to safety rules etc.
- (c) Several agencies including a High Level Committee are looking into the issues relating to the organizing and conduct of CWG and lessons to be learnt for the future.